

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2981 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioner	: None
For the State	: A.P.P.

02/09.09.2020 The present anticipatory bail application is taken up today through Video conferencing.

No one appears on behalf of the petitioner despite repeated calls.

However, the counsel for the petitioner is directed to remove the defects as pointed out by the office within two weeks.

Put up this case under appropriate heading after two weeks.

(Rajesh Shankar, J.)

Manish